NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

48

T.C.P No. 85/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAK**ASH KUM**AR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE PARTIES: Hemant Navnithlal Sheth V/s.

Antop Hill Wearhousing Co.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 237b of the Companies Act 1956 and 213 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemant N Sheth	Petitioner	And ShiM
2.1	Geoldiakan s	Adroin Manager	
1/6	Megan Shibu SD Israni Law Chambers	Adv. for the Respondent	yem Julyan

ORDER

TCP 85/237b/NCLT/MB/MAH/2012

For the parties have reported that settlement talks are in progress, at their request, list this matter on 30th October, 2017.

Sd/-

Sd/-

B.S.V. PRAKASH KUMAR

V. NALLASENAPATHY

Member (Technical)

Member (Judicial)